

Annexure - 6														
Name of Corporate debtor	S&S INDUSTRIES AND ENTERPRISES LIMITED				Date of Commencement of Liquidation	09.04.2021		List of Stakeholders as on	22.02.2025					
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Amount in Rs														
Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	AKR Finance Limited	19.04.2021	1,13,95,850	1,13,95,850	Loans and Advances provided to the CD	No	NA	Nil	4.32%	Nil	Nil	-	Nil	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) Hence, the claim is admitted in full for Rs.1,13,95,850/- under section 53(1)(f)
2	A.R.Santhanakrishnan	19.04.2021	44,87,711	44,87,711	Loans and Advances provided to the CD	No	NA	Nil	1.70%	Nil	Nil	-	Nil	1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.44,87,711/- under section 53(1)(f)
3	Sri Krishna Tiles & Potteri	19.04.2021	22,53,44,134	22,20,89,134	Loans and Advances provided to the CD	No	NA	Nil	84.20%	Nil	Nil	32,55,000	Nil	1) Verified with the books of accounts there is an unreconciled difference of Rs.32,55,000. 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs.22,20,89,134/- under section 53(1)(f)
4	Thermax Limited	12.02.2021	3,10,35,504	2,57,99,974	Trade receivables	No	NA	Nil	9.78%	Nil	Nil	52,35,530	Nil	1) Claim has been verified in light of the NCLT order dated 31.10.2022 2) The Claim is partly admitted for Rs.2,57,99,974/- under sec 53(1)(f) subject to approval of NCLT for modification of the List of stakeholder 3) Claim admitted details: Principal - Rs.52,74,600/- ; Court Fee- Rs. 13,23,519/- ; Interest- Rs. 1,92,01,855/-
<b>TOTAL</b>			<b>27,22,63,199</b>	<b>26,37,72,669</b>					90.22%			84,90,530		